

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.

CP (IB) No. 51/CB/2021, IA (IB) No. 197/CB/2022, IA (IB) No. 272/CB/2022,
 IA (IB) No. 108/CB/2023, New IA (IB) No. 103/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ganapati Allied Works Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Akanksha Nehra, Liq.

For Respondent (s)

ORDER

IA (IB) No. 197/CB/2022:

This application has been filed under Section 34(3) & 35(1) (b) & (n) R/w 60(5) of IBC, 2016 for direction. Both sides counsel present. The Ld. Counsel for the respondents/ Suspended Board of Directors submitted that the Promoter of the Company was incarceration when the property was seized by the Bank, further it is represented that it was happened during COVID-19 period. In the difficult situation the respondent submitted all the materials available with them, further the respondent counsel suggested to send notices to the respondent for their personal appearance. Liquidator is granted time to report further course of action required in this regard. List the matter on 03.06.2024.

IA (IB) No. 272/CB/2022:

Ld. Proxy counsel Ms. Aishwarya appearing on behalf of the counsel on record Mr. Pradipta Verma for the applicant submits that counsel on record for the applicant is not well today and unable to appear before this Tribunal and wants short adjournment. Ld. Counsel Ms. Akanksha Nehra appears for the Liquidator. Ld. Counsel Mr. Subrat Mishra appears for the respondent. This application has been filed by the auction purchaser, who has purchased the land and machinery and also received the sale certificate. This application is pending unnecessarily. Matter adjourned to 03.06.2024 as a final chance.

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IA (IB) No. 108/CB/2023:

Ld. Counsel Ms. Akanksha Nehra appears for the Liquidator. Ld. Counsel Mr. Umesh Ch. Sahoo appears for the respondent. This application has been filed for declaration against a fraudulent transaction. List the matter on 03.06.2024.

IA (IB) No. 103/CB/2024:

Ld. Counsel Ms. Akanksha Nehra appears for the Liquidator. Await hard copy. List the matter on 01.05.2024.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**